

HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR

To

Reminder - I

The Principal District and Sessions Judge,
Budgam, Kargil, Ladakh, Shopian, Kulgam, Anantnag, Baramulla
Kupwara, Reasi, Doda, and Poonch

NO:- 36299-310/SA Dated:- 12-09-2018

Sub:- Awaiting information regarding Pertaining to Matrimonial
disputes etc

Sir,

Kindly refer to this Office letter NO:- 34853-74/Sts Dt: 29.08.2018
on the subject cited above, the information regarding **Pertaining to
Matrimonial disputes etc** is still awaited despite of lapse of more than
two weeks .

In this connection, it is requested to kindly expedite the
matter and furnish the same **tomorrow positively** through **e-mail or tele
fax No. 0194-2506639** enabling us to communicate the same to the
Supreme Court of India, New Delhi .

Yours faithfully,

NO:- 36299-310/SA Dt:- 12-09-2018
Asstt: Registrar.
Copy forwarded to the Incharge NIC High Court Wing, Srinagar for
uploading in to the High Court web site .

Asstt: Registrar.
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